

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.846
TO BE ANSWERED ON 3RD DECEMBER, 2024

JAN POSHAN KENDRAS

846 DR. PARMAR JASHVANTSINH SALAMSINH:
SHRI MADAN RATHORE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the steps taken by the Ministry to collaborate with private companies to increase the income of fair price shops and improve the portfolio of products;
- (b) the number of States where the pilot project of modernization of Jan Poshan Kendras has been initiated; and
- (c) the total number of Jan Poshan Kendras that the Ministry intends to cover for modernization in future?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The Government of India in association with the States & Small Industries Development Bank of India (SIDBI) has been providing handholding assistance to Fair Price Shops (FPS) to provide non-PDS items with a focus on nutritional dense items. For this, SIDBI has developed a customized App - FPS Sahay that provides credit for working capital in collaboration with B2B Online Wholesaler aggregators. The Jan Poshan Kendras (JPK) have choices to register themselves on such online platforms and avail credit for invoices ordered on such platforms through the use of FPS Sahay. Currently, for the pilot project, SIDBI has partnered with a B2B aggregator for the provision of online ordering for non-PDS items. More such companies are being persuaded by SIDBI to be enrolled on their FPS platform. Alternately, FPS/JPKs are also acquiring non-PDS items through local wholesalers/distribution agencies.

(b): Currently JPK pilot is initiated in four states.

(c): States would be encouraged to scale up the JPK model within their states to any number they deem necessary.
